

Misra, Shri Nityananda
 Mohite, Shri Yashawantrao
 Naidu, Shri P. Rajagopal
 Namgyal, Shri P.
 Nihal Singh, Shri
 Panday, Shri Kedar
 Panigrahi, Shri Chintamani
 Panika, Shri Ram Pyare
 Parashar, Prof. Narain Chand
 Pardhi, Shri Keshao Rao
 Patil, Shri A. T.
 Patil, Shri Uttamrao
 Phulwariya, Shri Virda Ram
 Poojary, Shri Janardhana
 Pradhani, Shri K.
 Ram, Shri Ramswaroop
 Ramamurthy, Shri K.
 Ranga, Prof. N. G.
 Ranjit Singh, Shri
 Rao, Sri Jagannath
 Rao, Shri M. Satyanarayan
 Rath, Shri Rama Chandra
 Rawat, Shri Harish
 Roat, Shri Jai Narain
 Sahi, Shrimati Krishna
 Satish Prasad Singh, Shri
 Satya Deo Singh, Prof.
 Sethi, Shri P. C.
 Shakyawar, Shri Nathuram
 Sharma, Shri Kali Charan
 Sharma, Dr. Shanker Dayal
 Shastri, Shri Dharam Dass
 Shastri, Shri Hari Krishna
 Soren, Shri Hari Har
 Sreenivasa Prasad, Shri V.
 Sultanpuri, Shri Krishan Dutt
 Tewary, Prof. K. K.
 Thungon, Shri P. K.
 Tytler, Shri Jagdish
 Vairale, Shri Madhusudan
 Venkataraman, Shri R.
 Verma, Shri Deen Bandhu
 Vyas, Shri Girdhari Lal
 Wagh, Dr. Pratap

Yadav, Shri D. P.
 Yazdani, Dr. Golam
 Zainul Basher, Shri

MR. DEPUTY-SPEAKER: Subject to correction, the result* of the division is:-

Ayes — 30; Noes. — 75.

The motion was negatived.

MR. DEPUTY-SPEAKER: Now, we take up the Private Member's Business. Shri V. Sreenivasa Prasad.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIFTY-THIRD REPORT

SHRI V. SREENIVASA PRASAD (Chamarajanagar): Sir, I beg to move:

"That this House do agree with the Fifty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd February, 1983."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Fifty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd February, 1983."

The motion was adopted.

MR. DEPUTY-SPEAKER: Now, we shall take up Private Members' Bills. Shri Bhogendra Jha. Absent.

FREE LEGAL AID BILL**

PROF. MADHU DANDAVATE (Rajapur): Sir, I beg to move for leave to introduce a Bill to provide for free legal aid to poor and needy persons involved in criminal cases.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for free legal aid to poor and needy persons involved in criminal cases."

The motion was adopted.

PROF. MADHU DANDAVATE: Sir, I introduce the Bill.

*The following Members also voted for NOES: Sarvshri G. L. Dogra, P. Samnngan, B. V. Desai, R. P. Mahala and Qazi Saleem.

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